

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 207/7HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

Srei Equipment Finance Ltd

... Financial Creditor

Vs.

AKR Construction Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Smt. Sindhura for the Financial Creditor and Ld. Counsel Ms. Almas
Mohammed for the Corporate Debtor present.

Pleadings completed.

List the matter for hearing on 31.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)